

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 31st March, 2020.

No. LJ(B). 53/93/540— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Khasi Hills District with immediate effect and until further orders.

SI. No	Name of officers	Designation
1.	Shri.M.Dhar	Superintendent Engineer PWD (Rds).
2.	Shri.P.N.Wahlang	District Agriculture Officer
3.	Shri.T.Diengan (ADO)	BDO Mawshynrut
4.	Shri.R.S.Nongbri	S.E.P.H.E. Western Circle
5.	Smti.D.Sangma	BDO, Mawthadraishan
6.	Shri.J.Mawthoh	DDMO (DDMA), Nongstoin
7.	Shri.S.J.Booth	E.E.,PHE Nongstoin Division
8.	Smti.G.Pynkeintin	Dy.Labour Commissioner, Nongstoin
9.	Shri.S.K.Budnah	DFO, Nongstoin, Div
10.	Shri.F.S.Wann	Asst. Conservator of Forest
11.	Shri.B.M.Kharkongor	Forest Ranger
12.	Smti.O.Khongain	Supt. of Fisheries
13.	Smti.M.A.Kharbhih	DSWO
14.	Shri.U.Muktieh	General Manager DCIC
15.	Shri.J Warjri	Dy. Director of Supply O/o the Deputy Commissioner, Nongstoin
16.	Smti.R.Kongwang	Dist. School Education Officer

17.	Shri.E.Marngar	I/C Sub-Divisional School Education Officer
18.	Shri.M.THabah	Dist. Housing Officer
19.	Shri.R.D.Nongrum	Research Assistant Officer, D.C. Nongstoin
20.	Shri.P.Kurbah	E.E. (Water Resources)
21.	Shri.A.Umdor	E.E.PWD(Rds)
22.	ShriC.Kharraswai	AEE, PWD (Rds) Sub-Div-2
23.	Shri.J.Syiemiong	AEE(Rds) Sonapahar
24.	Shri.B.Rynjah	SDO,(TC) P.H.E.Ngn.
25.	Shri.O.T.Lyngwa	Divisional & Water Conservation Officer
26.	Shri.F.Syiemiong	Soil & Water Conservation Officer
27.	Shri.R.Kurbah	Asst.Engineer District Urban Affarirs



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/540-A

Dated Shillong, the 31st March, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to letter No.NDEMC-8/2015/4 Dtd. 31st March, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law Department.